

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 453 OF 2023**

IN THE MATTER OF:

Raghubir Singh GariaPETITIONER

VERSUS

State of Uttarakhand & Ors.RESPONDENT

MEMO OF PARTIES (AS PER ORDER DATED 01.11.2023)

Raghubir Singh GariaPETITIONER

VERSUS

- 1. State of Uttarakhand, Through Chief Secretary**
Government of Uttarakhand
Email: chiefsecyuk@gmail.com **Respondent No.1**
- 2. Director, Geology & Mining, Government of Uttarakhand**
Bhopalpani (Kadaikhala),
Raipur-Thano- Airport Motor Road, P.O. Dhanyari,
District: Dehradun--248008, Uttarakhand,
Email: dir.ukdgm@gmail.com **Respondent No.2**
- 3. District Magistrate, Bageshwar**
Collectorate Bageshwar Uttarakhand 263642
Email: dm-bag-ua@nic.in **Respondent No.3**
- 4. Uttarakhand Pollution Control Board**
Through its Member Secretary
Gaura Devi Bhawan,
46 B IT Park Sahastradhara, Dehradun, Uttarakhand — 248 001
Phone No: 0135-2976157,0135- 2607092
E-mail: msukpcb@yahoo.com **Respondent No.4**
- 5. Mr Anand Singh**
Kalakoti S/o Diwan Singh Kalakoti
Resident of Village & Post Office Dofar,
District Bageshwar-263634 **Respondent No.5**